

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :22/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/11054/2026 BLAPL/3701/2026	PATA @ BEDA SELMA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /3 /2023 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000164/2023
2	D-BLAPL/11058/2026 BLAPL/3702/2026	KUSHAN SAMAL VS STATE OF ODISHA	AMLAN MOHANTY VS	BARI RAMCHANDRAPUR /106 /2026 JMFC, BARIPAL(Jajapur ) CT/0000102/2026
3	D-BLAPL/11061/2026 BLAPL/3703/2026	BHIMESWAR SINGH @ BHIMA @ RENTA @ RENGTA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KULIANA /171 /2025 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000056/2026
4	D-BLAPL/11062/2026 BLAPL/3704/2026	SUDHIR CHOUDHURY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /140 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000061/2026
5	D-BLAPL/11064/2026 BLAPL/3705/2026	ANIL NAYAK VS STATE OF ODISHA	BISWA RANJAN DAS VS	PATTAPUR (DIGAPAHANDI) /417 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPT Spl/0000049/2025
6	D-BLAPL/11065/2026 BLAPL/3706/2026	SARBESWAR @ KALIA BEHURIA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /221 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000106/2025
7	D-BLAPL/11066/2026 BLAPL/3707/2026	SAMBHU MUKHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 2ND A.D.J., BARIPADA(Mayurbhanj) 2(A)CC/0000003/2025
8	D-BLAPL/11069/2026 BLAPL/3708/2026	RAKESH JENA VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	MARINE PS ARAKHAKUDA /24 /2026 GRAM NYAYALAYA,BRAHMAGIRI(Pur GR/0000143/2026
9	D-BLAPL/11070/2026 BLAPL/3709/2026	MIKASH @ MIKESH PRADHAN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	PHIRINGIA /59 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000077/2026
10	D-BLAPL/9014/2026 BLAPL/3710/2026	MUNA TADINGI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PUTASINGH /20 /2025 A.D.J., GUNUPUR(Rayagada ) CT/0000007/2026
11	D-BLAPL/11072/2026 BLAPL/3711/2026	SECHU @ SECHAN KUMAR DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /49 /2026 SPECIAL JUDGE, PURI(Puri) TR/0000044/2026

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12	D-BLAPL/9799/2026 BLAPL/3712/2026	SMRUTIRANJAN DEBATA VS STATE OF ODISHA	SATYA RANJAN SWAIN VS	// SPECIAL JUDGE, PURI(Puri) TR/0000031/2026
13	D-BLAPL/10181/2026 BLAPL/3713/2026	DUSMANTA KANHAR VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	// SPECIAL JUDGE,BHANJANAGAR(Ganja 2(A)CC/0000027/2025
14	D-BLAPL/10318/2026 BLAPL/3714/2026	ANJANA NAIK VS STATE OF ODISHA	BABITA DASH VS	TALCHER TOWN /631 /2025 SPECIAL JUDGE,TALCHER(Anugul ) Spl/0000006/2025
15	D-BLAPL/10825/2026 BLAPL/3715/2026	SANIA @ SANATAN SINGH VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	NIALI /56 /2026 J.M.F.C.,NIALI(Cuttack) GR/0000055/2026
16	D-BLAPL/11076/2026 BLAPL/3716/2026	MD. SAMFARAZ @ SARFARAZ VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /140 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0000259/2026
17	D-BLAPL/10874/2026 BLAPL/3717/2026	SUBASH MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /414 /2025 A.D.J,PATNAGARH(Balangir) Spl/0000031/2025
18	D-BLAPL/11000/2026 BLAPL/3718/2026	DWITI KRUSHNA BEHERA VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000010/2026
19	D-BLAPL/11077/2026 BLAPL/3719/2026	MD. ASGAR ANSARI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TURUMUNGA /21 /2026 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000136/2026
20	D-BLAPL/11080/2026 BLAPL/3720/2026	MD. SARTAJ ANSARI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /140 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0000259/2026
21	D-BLAPL/11001/2026 BLAPL/3721/2026	BHASKAR @ MAHADEB PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	RENGALI /258 /2025 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000035/2026
22	D-BLAPL/11008/2026 BLAPL/3722/2026	BHUA @ BIJAY KANJIA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /1009 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001829/2025
23	D-BLAPL/11090/2026	UTKAL KESHARI DAS	SANDEEP RAJ PANDA	KEONJHAR TOWN /275 /2026

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	BLAPL/3723/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR( GR/0000530/2026
24	D-BLAPL/11018/2026 BLAPL/3724/2026	PRASANNA ROUT VS STATOF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// SPECIAL JUDGE, CUTTACK(Cuttack)
25	D-BLAPL/11035/2026 BLAPL/3725/2026	IRFAN CHHATRIA VS STATE OF ODISHA	SIDHARTHA DAS VS	2(A)CC/0000022/2026 DEOGAON /356 /2025 DISTRICT & SESSIONS JUDGE,BOLANG
26	D-BLAPL/11092/2026 BLAPL/3726/2026	SANTOSH KUMAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SC/0000015/2026 //0 SPECIAL JUDGE,KHALLIKOTE(Ganjam)
27	D-BLAPL/11048/2026 BLAPL/3727/2026	KUBERA NAIK VS STATE OF ODISHA	SUBRATA PANDA VS	2(A)CC/0000006/2026 PARJANG /102 /2020 A.D.J.,KAMAKHYANAGAR(Dhenkanal)
28	D-BLAPL/11049/2026 BLAPL/3728/2026	SIPUN SAHU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CT/0000002/2021 CHHENDIPADA /71 /2026 J.M.F.C.,CHHENDIPADA(Anugul )
29	D-BLAPL/11093/2026 BLAPL/3729/2026	MD. MANOWAR ANSARI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GR/0000189/2026 KEONJHAR TOWN /140 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(
30	D-BLAPL/11188/2026 BLAPL/3730/2026	PRAKASH KUMAR MOHAPATRA VS STATE OF ODISHA	AMIT KUMAR NATH VS	GR/0000259/2026 //0 1ST A.D.J., CUTTACK(Cuttack)
31	D-BLAPL/10477/2026 BLAPL/3731/2026	MALA MALLESHAM @ M.MALLESHAM VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	2(A)CC/0000007/2026 KALIMELA /281 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang
32	D-BLAPL/11103/2026 BLAPL/3732/2026	RAJEEV LOCHAN DAS VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIAK VS	Spl/0000157/2025 EOW,BHUBANESWAR /11 /2023 PRESIDING OFFICER, DESIGNATED CO
33	D-BLAPL/11172/2026 BLAPL/3733/2026	HARI PRASAD DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CT/0000100/2023 ANGUL TOWN /1153 /2025 SPECIAL JUDGE,ANGUL(Anugul )
34	D-BLAPL/11245/2026 BLAPL/3734/2026	BIBUNA BALIARSINGH @ BABUNA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	Spl/0000036/2025 //0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI

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35	D-BLAPL/7067/2026 BLAPL/3735/2026	STATE OF ODISHA PRATIK PATNAIK VS STATE OF ODISHA	NARESH CHANDRA JENA VS	2(A)CC/0000115/2026 PARLAKHEMUNDI /20 /2024 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000068/2024
36	D-BLAPL/9782/2026 BLAPL/3736/2026	HAULI @ BISWANATH BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TANGI (KHURDA) /442 /2024 2ND A.D.J.,KHURDA(Khordha ) ST/0000025/2026
37	D-BLAPL/10734/2026 BLAPL/3737/2026	JASPAL SINGH VS STATE OF ODISHA	RAKESH KUMAR DAS VS	NCB BHUBANESWAR /2 /2022 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR TR/0000175/2022
38	D-BLAPL/11020/2026 BLAPL/3738/2026	RAJANI KANTA NAYAK @ RAJANIKANT NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /26 /2026 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000015/2026
39	D-BLAPL/10774/2026 BLAPL/3739/2026	SANJEEB NAG VS STATE OF ODISHA	PRASANTA KUMAR SENAPATI VS	BOLANGIR SADAR /337 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000021/2025
40	D-BLAPL/11104/2026 BLAPL/3740/2026	KOTHAPALLI GOPI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KASINAGAR /19 /2024 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000066/2024
41	D-BLAPL/10795/2026 BLAPL/3741/2026	MD. FAIYAZ RAZA VS STATE OF ODISHA	PRATIK NAYAK VS	RAJGANGPUR /100 /2026 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000182/2026
42	D-BLAPL/11108/2026 BLAPL/3742/2026	SAMEER KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BOUDH /372 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000118/2025
43	D-BLAPL/10811/2026 BLAPL/3743/2026	SAROJ BAG VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	SONEPUR /74 /2026 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur) GR/0000069/2026
44	D-BLAPL/11022/2026 BLAPL/3744/2026	MARKANDA PAIK @ MARKANDA PAIKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /118 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000091/2025
45	D-BLAPL/10817/2026 BLAPL/3745/2026	LALIT KUMAR RANA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINDHIKELA PS /62 /2026 CIVIL JUDGE (JD) CUM JMFC, BANGOR GR/0000093/2026

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46	D-BLAPL/10838/2026 BLAPL/3746/2026	K.BIJAYA KUMAR PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /170 /2026 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000168/2026
47	D-BLAPL/10868/2026 BLAPL/3747/2026	HRIDYA RATAN KAUSHIK @ DABBU @ HRIDAYADAT KAUSHIK VS STATE OF ODISHA	BISMAY RAY VS	GUNUPUR /122 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000043/2025
48	D-BLAPL/11164/2026 BLAPL/3748/2026	SURYAKANTA MAHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000029/2026
49	D-BLAPL/9093/2026 BLAPL/3749/2026	RABINDRA NATH PATRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PADMAPUR /25 /2026 J.M.F.C.,PADAMPUR(Rayagada ) GR/0000027/2026
50	D-BLAPL/11165/2026 BLAPL/3750/2026	NARENDRA DALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000006/2026
51	D-BLAPL/11110/2026 BLAPL/3751/2026	MANTREE NAIK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOSANINUAGAM /364 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMP GR/0000060/2025
52	D-BLAPL/11111/2026 BLAPL/3752/2026	RAJA PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JODA /52 /2022 A.D.J.,CHAMPUA(Kendujhar) ST/0000038/2022
53	D-BLAPL/11248/2026 BLAPL/3753/2026	SANDEEP CHAUDHURI VS STATE OF ODISHA	SANJUKTA MUNDA VS	MANAMUNDA /250 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000191/2025
54	D-BLAPL/9645/2026 BLAPL/3754/2026	R.PANDAV REDDY @ PINTU @ PANDAB VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	NAYAPALLI P.S. /407 /2025 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000416/2025
55	D-BLAPL/11102/2026 BLAPL/3755/2026	RAJNISH KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BOUDH /372 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000118/2025
56	D-BLAPL/11123/2026 BLAPL/3756/2026	PARAMESWAR SANANGI VS STATE OF ODISHA	LALITENDU BHUYAN VS	NAYAKOT /61 /2025 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) ST/0000119/2025
57	D-BLAPL/11117/2026	ANANTA BEHERA	AMULYA RATNA PANDA	NUAGAON /97 /2020

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/3757/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh ) TR/0000065/2025
58	D-BLAPL/11137/2026 BLAPL/3758/2026	PODHA @ PURU @ PURUSOTTAM NAIK VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	KANIHA /341 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0001603/2024
59	D-CMP/16888/2026 CMP/678/2026	REBATI BEHERA VS ABHIRAM SAHOO	BISWAROOPA PATI VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTAC CMA/0000181/2021
60	D-CMP/16602/2026 CMP/679/2026	AJAY KUMAR SAMAL VS GENERAL ADMINISTRATION DEPT., BBSR	AMIT PRASAD BOSE VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE IA/0000001/2021
61	D-CMP/17206/2026 CMP/680/2026	SUNIL KUMAR MOHANTY VS MANASI TARAI	SOUMYA MISHRA VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujha CS/0000082/2019
62	D-CMP/16619/2026 CMP/681/2026	GHUMA BHOI VS SUNI DAS	SANGITA MOHANTY VS	// CIVIL JUDGE (JD),NIMAPARA(Puri) TS/0000003/1998
63	D-CMP/16078/2026 CMP/682/2026	PRANAKRUSHNA BEHERA VS THE STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag CS/0000332/2017
64	D-CMP/14707/2026 CMP/683/2026	MAHAPRABHU AGRO FOODS, BHADRAK VS PURNA CHANDRA MAITY	RAJESH KUMAR MAHAPATRA VS	// DISTRICT & SESSIONS JUDGE,BHADRA Fao/0000095/2021
65	D-CMP/16609/2026 CMP/684/2026	RAGHUNATH GOCHHIKAR VS BHITARCHHA BHABANI SANKAR PUJAPANDA @ MOHAPATRA	ASOK MOHANTY, (SR. ADV.) VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000588/2015
66	D-CMP/17549/2026 CMP/685/2026	SANTOSH GOUDA VS KASTURI CHOUDHURY	BAIBASWATA PANIGRAHI VS	// CIVIL JUDGE(J.D.),MOHANA(Gajapati ) CS/0000002/2022
67	D-CMP/17433/2026 CMP/686/2026	MANAS KUMAR DAS @ DASH VS JAYANTI DAS	ARUN KUMAR BEHERA VS	// DISTRICT & SESSIONS JUDGE,BALASO CS/0000173/2013
68	D-CMP/17378/2026 CMP/687/2026	GOPI DAS @ GOPINATH DAS VS	TUSAR KUMAR MISHRA VS	// A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats

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69	D-CMP/16815/2026 CMP/688/2026	JUMA KHAN CHANDAN FULANTAN VS RAJESH DAS	ABHIMANYU PARIDA VS	Fao/0000027/2025 // 3RD ADDL.CIVIL JUDGE(S.D.),BALASORE CS/0000128/2015
70	D-CMP/17608/2026 CMP/689/2026	RATNA PRAVA SHARMA VS GYANENDRA SHARMA	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,BHADRAK(Bhadrak ) RFA/0000037/2008
71	D-CMP/17330/2026 CMP/690/2026	BELMATI MEHER @ BELAMATI MEHER VS MADHABILATA @ MADHABI MEHER	SUSHANTA KUMAR JOSHI VS	// CIVIL JUDGE (SD),PATNAGARH(Balangir) CS/0000041/2018
72	D-CONTC/14114/2026 CONTC/2261/2026	M.C. OF CHAITANYA PRASAD U.P.SCHOOL (ME) SCHOOL, BALASORE VS THIRUMALA NAIK N., I.A.S	SUSANTA KUMAR MISHRA VS	// () //
73	D-CONTC/14126/2026 CONTC/2262/2026	GANESH CHANDRA PRADHAN VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// () //
74	D-CONTC/14364/2026 CONTC/2263/2026	JIBAN KRUSHNA KHATAI VS MANOJ KUMAR YADAV,REGIONAL PROVUDENT FUND COMMISNR.,EPFO,BHUBANESWAR	ADV. VS	// () //
75	D-CONTC/14394/2026 CONTC/2264/2026	MAHENDRA KUMAR BEHERA VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// () //
76	D-CONTC/17315/2026 CONTC/2265/2026	SHANTI MANJARI DEI VS USHA PADHEE, IAS	DILLIP KUMAR PRADHAN VS	// () //
77	D-CONTC/14405/2026 CONTC/2266/2026	PURNA CHANDRA DALAI VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// () //
78	D-CONTC/14417/2026 CONTC/2267/2026	M.C. OF GOPINATH UCHA MADHYAMIKA VIDYAPITHA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// () //
79	D-CONTC/16417/2026 CONTC/2268/2026	NANDA KISHORE BARIK VS CHANDRA SEKHAR SETHI , SUPERINTENDING ENGINEER, MAHANADI BARRAGE DIVISION,CUTTACK	ADV VS	// () //

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80	D-CONTC/16420/2026 CONTC/2269/2026	PREMANANDA PATTANAYAK VS MALAYA KUMAR DHARUA, EXECUTIVE ENGINEER, DRAINAGE DIVISION, GANDARPUR,CUTTACK	ADV VS	// 0
81	D-CONTC/13070/2026 CONTC/2270/2026	SUJATARANI PATI VS PURNA CHANDRA SETHY, D.E.O., MAYURBHANJ	ADV. VS	// 0
82	D-CONTC/14816/2026 CONTC/2271/2026	DR.SHILALIPI PRADHAN VS ASWATHY S., I.A.S.	ADV. VS	// 0
83	D-CONTC/16001/2026 CONTC/2272/2026	MANORANJAN BISWAL VS DIPAK KUMAR PARHI, OES I	ADV. VS	// 0
84	D-CONTC/16264/2026 CONTC/2273/2026	AKSARA GOCHHAYAT VS BHASKAR JYOTI SHARMA, IAS	ADV. VS	// 0
85	D-CONTC/16892/2026 CONTC/2274/2026	RAJKISHORE JENA VS JOGENDRANATH BISWAL,ASSISTANT REGISTRAR, COOPERATIVE SOCIETIES, KENDRAPARA CIRCLE	BADRINARAYAN PANDA VS	// 0
86	D-CONTC/8510/2026 CONTC/2275/2026	DR. SIDHABRATA BAHINIPATI VS ASWATHY S., IAS	ADV. VS	// 0
87	D-CONTC/14656/2026 CONTC/2276/2026	BISWAJIT RATH VS MAHESWAR SAHOO, OES, DIST. EDUCATION OFFICER, JAJPUR	ADV. VS	// 0
88	D-CONTC/16368/2026 CONTC/2277/2026	BICITRANANDA SAHOO VS ASHUTOSH KULKARNI, IAS	ADV. VS	// 0
89	D-CONTC/16372/2026 CONTC/2278/2026	PRASANA KUMAR PANDA VS ASHUTOSH KULKARNI, IAS	ADV. VS	// 0
90	D-CONTC/17647/2026 CONTC/2279/2026	SWARUP SEKHAR JEE VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// 0
91	D-CONTC/17650/2026	AMARENDRA MOHAPATRA	ADV.	//

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	CONTC/2280/2026	VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	VS	0 //
92	D-CONTC/13550/2026 CONTC/2281/2026	SIBA PRASAD PADHI VS SATYABRATA SAHU, ADDITIONAL CHIEF SECRETARY TO GOVT. OF ODISHA, FOREST AND ENVIRMENT DEPT., KHURDA	ADV. VS	// 0 //
93	D-CONTC/14016/2026 CONTC/2282/2026	MAMATA SENAPATI VS ARAVIND AGRAWAL, IAS	NIRANJAN NAYAK VS	// 0 //
94	D-CONTC/14027/2026 CONTC/2283/2026	DR.DEBENDRA NATH DASH VS ARAVIND AGRAWAL, IAS	NIRANJAN NAYAK VS	// 0 //
95	D-CONTC/14029/2026 CONTC/2284/2026	PRANATOSH ACHARYA VS BHUPENDRA SINGH POONIA, I.A.S	BISWAJIT MAHARANA VS	// 0 //
96	D-CONTC/16746/2026 CONTC/2285/2026	KANCHANMALA SAHU VS DEBADUTTA PRADHAN, TAHASILDAR ,CUTTACK	ADV VS	// 0 //
97	D-CONTC/14268/2026 CONTC/2286/2026	RAMESH KUMAR PADHEE VS SUKADEV BEHERA, OAS(I)	SANTOSH KUMAR NANDA VS	// 0 //
98	D-CONTC/13456/2026 CONTC/2287/2026	M/S.BELESWAR ENGINEERING WORKS, CUTTACK VS DEBI PRASAD MOHANTY,BLOCK DEVELOPMENT OFFICER, BHUBANESWAR	PADMAJA PATTNAIK VS	// 0 //
99	D-CONTC/14176/2026 CONTC/2288/2026	BAISHNAB CHARAN DAS VS SHYAM SUNDAR TUDU, SETTLEMENT OFFICER, JOBRA SETTLEMENT OFFICE	BIKRAM KESHARI RAJ VS	// 0 //
100	D-CONTC/14205/2026 CONTC/2289/2026	SUSAMA PANDA VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION,BHUBANESWAR	ADV. VS	// 0 //
101	D-CONTC/14471/2026 CONTC/2290/2026	MINATI RATHA VS USHA PADHY, IAS	ADV. VS	// 0 //
102	D-CONTC/15844/2026 CONTC/2291/2026	MAHENDRA BEHERA VS	SUBRATA MISHRA VS	// 0

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103	D-CONTC/16019/2026 CONTC/2292/2026	RAJENDRA NARAYAN PATTANAIAK,IIC, BHARATPUR P.S. MANAGING COMMITTEE OF GOPALJEW GIRLS SCHOOL, KENDRAPARA VS N.S.THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	SUSHREE SANGITA PASAYAT VS	// // ()
104	D-CONTC/16021/2026 CONTC/2293/2026	MANAGING COMMITTEE OF TULASI GIRLS SCHOOL, KENDRAPARA VS N.S.THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	SUSHREE SANGITA PASAYAT VS	// // ()
105	D-CONTC/16025/2026 CONTC/2294/2026	MANAGING COMMITTEE OF INDIRA GANDHI HIGH SCHOOL,ANGUL VS N.S.THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	SUSHREE SANGITA PASAYAT VS	// // ()
106	D-CONTC/17543/2026 CONTC/2295/2026	SANTOSH KUMAR DAS VS ARABIND AGARWAL,SECRETARY TO GOVT.,HIGHER EDUCATION DEPARTMENT,ODISHA	ADV VS	// // ()
107	D-CRLA/4908/2026 CRLA/376/2026	KRISHNA NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ASKA /314 /2023 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000088/2023
108	D-CRLA/10775/2026 CRLA/377/2026	GARILA DIGAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BALLIGUDA /54 /2017 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000028/2017
109	D-CRLA/9947/2026 CRLA/378/2026	CHANDRA JALLY@CHITRASEN PARIDA @ CHITRASEN JALLY VS STATE OF ODISHA	GOURI KUMAR RATH VS	KODALA /116 /2011 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000267/2011
110	D-CRLA/10971/2026 CRLA/379/2026	CHANDRA JALLY@CHITRASEN PARIDA @ CHITRASEN JALLY VS STATE OF ODISHA	GOURI KUMAR RATH VS	KODALA /117 /2011 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000268/2011
111	D-CRLMA/11235/2026 CRLMA/47/2026	MANOJ KUMAR AGRAWAL VS ANIL KUMAR AGRAWAL	ADV. VS	//0 A.D.J.,KANTABANJI(Balangir) CRA/0000005/2022
112	D-CRLMC/10985/2026 CRLMC/1303/2026	NIHAR RANJAN MOHANTY VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	CHAULIAGANJA /115 /2002 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001103/2002
113	D-CRLMC/8268/2026 CRLMC/1304/2026	ABHIJIT BOSE VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	//0 J.M.F.C.,JAJPUR ROAD(Jajapur ) ICC/0000267/2018

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/7090/2026 CRLMC/1305/2026	SIMANCHAL PAGAKU @ POGAKU VS STATE OF ODISHA	RAKESH KUMAR DAS VS	GUDARI /73 /2018 ASST. SESSIONS JUEGE,GUNUPUR(Rayagada) GR/0000358/2018
115	D-CRLMC/9629/2026 CRLMC/1306/2026	GAGAN BEHERA VS JITENDRA KUMAR THAMBA	AMIT KUMAR NATH VS	// S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) ICC/0000009/2023
116	D-CRLMC/11484/2026 CRLMC/1307/2026	ANJANA BEHERA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	//0 EXECUTIVE MAGISTRATE,CUTTACK(C) CRMC/0000371/2026
117	D-CRLMC/10260/2026 CRLMC/1308/2026	SMITA MALLICK VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY VS	CAPITAL P.S. /615 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001933/2025
118	D-CRLMC/10415/2026 CRLMC/1309/2026	INFORMANT/VICTIM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ATHGARH /119 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C) CT/0000257/2026
119	D-CRLMC/11135/2026 CRLMC/1310/2026	M/S. PRATIK RESOURCES PVT. LTD., BBSR VS JAGANNATH AND JAGANNATH, BBSR	BHARAT BHUSAN ROURAY VS	//0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0006424/2013
120	D-CRLMC/11327/2026 CRLMC/1311/2026	SUBHENDU PANIGRAHI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	BOLANGIR TOWN /169 /2026 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B) GR/0000512/2026
121	D-CRLMC/6250/2026 CRLMC/1312/2026	GOBINDA HARIJAN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE TOWN /123 /2023 DISTRICT & SESIONS JUDGE,JEYPORE(B) CT/0000165/2025
122	D-CRLMC/11760/2026 CRLMC/1313/2026	SAMYAK MOHANTY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	CANTONMENT ROAD /69 /2026 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000379/2026
123	D-CRLMC/9932/2026 CRLMC/1314/2026	SARBAPU VINIT@S.VINITH KUMAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /2 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000008/2024
124	D-CRLMC/11334/2026 CRLMC/1315/2026	UTTAM SETHY VS STATE OF ODISHA	KUMAR PRAJWAL VS	KUAKHIA /294 /2019 S.D.J.M.,JAJPUR(Jajapur ) CT/0001464/2019
125	D-CRLMC/10879/2026	PABITRA PARIDA @ CHUGULA	BIDHUBHUSANA MOHAPATRA	GURUDIJHATIA /61 /2009

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1316/2026	VS STATE OF ODISHA	VS	A.D.J.,ATHAGARH(Cuttack) ST/0000233/2013
126	D-CRLMC/11460/2026 CRLMC/1317/2026	TUNU GADATIA VS STATE OF ODISHA(VIG.)	NIRANJAN LENKA VS	JEYPORE VIGILANCE /69 /2016 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000002/2017
127	D-CRLMC/11441/2026 CRLMC/1318/2026	SANTOSH KUMAR PATRA VS STATE OF ODISHA	BISWA RANJAN DAS VS	MOHANA /87 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000013/2020
128	D-CRLMC/11212/2026 CRLMC/1319/2026	KUNA BEHERA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP 2(A)CC/0000011/2022
129	D-CRLMC/11475/2026 CRLMC/1320/2026	SARITA SATPATHY VS STATE OF ODISHA	HARIPAD MOHANTY VS	EOW,BHUBANESWAR /28 /2018 PRESIDING OFFICER, DESIGNATED CO CT/0000020/2018
130	D-CRLMC/8385/2026 CRLMC/1321/2026	SRIBATSA PRADHAN VS STATE OF ODISHA	PRAHALLADA SAHU VS	BOUDH /37 /2017 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000086/2017
131	D-CRLMC/11261/2026 CRLMC/1322/2026	SANTOSH KUMAR KUNDA VS STATE OF ODISHA	AKHAND VS	BALIPATNA /179 /2002 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0004002/2002
132	D-CRLMC/11523/2026 CRLMC/1323/2026	BHAGABAN KHILLA VS STATE OF ODISHA	SARBESWAR SAHOO VS	LAXMIPUR /67 /2018 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000022/2018
133	D-CRLMC/10937/2026 CRLMC/1324/2026	MADAN MOHAN NAYAK VS STATE OF ODISHA	RAMAKANTA NAYAK VS	BIDANASI /25 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000083/2025
134	D-CRLMC/11267/2026 CRLMC/1325/2026	JAGANNATH MEGH VS SONU AGRAWAL	AMITAV TRIPATHY VS	/ /0 J.M.F.C.,SAMBALPUR(Sambalpur) ICC/0000053/2010
135	D-CRLMC/11699/2026 CRLMC/1326/2026	SUNIL RAY @ SANTOSH RAI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANDOMUNDA /89 /2022 1ST. A.D.J.,ROURKELA(Sundargarh) Spl/0000030/2022
136	D-CRLMC/10634/2026 CRLMC/1327/2026	KALINGA KESHARI RATH VS	HARAPRASAD PANDA VS	INFOCITY PS /163 /2022 J.M.F.C.(II),BHUBANESWAR(Khordha )

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/10410/2026 CRLMC/1328/2026	STATE OF ODISHA BIRANCHI NARAYAN MOHANTY VS	BISWABHUSAN DAS VS	CT/0004007/2022 JAGATSINGPUR /272 /2018 ASST SESSIONS JUDGE (WOMENS), JAC
138	D-CRLMC/10585/2026 CRLMC/1329/2026	STATE OF ODISHA BIDYDHAR SAHU VS	BIJAYA KUMAR RAGADA VS	CT/0000085/2024 RENGALI /57 /2021 SPECIAL JUDGE, JHARSUGUDA(Jharsugu
139	D-CRLMP/10174/2026 CRLMP/539/2026	STATE OF ODISHA PRAVAT KUMAR MUDULI VS	BYOMAKESH TRIPATHY VS	Spl/0000022/2021 //0 ()
140	D-CRLMP/9212/2026 CRLMP/540/2026	STATE OF ODISHA SWAMI SADANANDA SWARASWATI VS	AMIYA KUMAR MOHANTY VS	// //0 ()
141	D-CRLMP/10843/2026 CRLMP/541/2026	STATE OF ODISHA SOUBHAGYA LAXMI ACHARYA VS	MANORANJAN PADHI VS	// //0 ()
142	D-CRLMP/10170/2026 CRLMP/542/2026	STATE OF ODISHA BHOBANA SAHANI VS	BYOMAKESH TRIPATHY VS	// //0 ()
143	D-CRLMP/10214/2026 CRLMP/543/2026	STATE OF ODISHA LAILA BIBI VS	SOUMYA RANJAN DAS VS	// //0 ()
144	D-CRLMP/10285/2026 CRLMP/544/2026	MOHAMMAD ABU TAHIR CHINNSRI UPENDRA KUMAR PATRO @ CH. UPENDRA KUMAR PATRO VS	LALIT MOHAN MANGARAJ VS	// //0 ()
145	D-CRLMP/11720/2026 CRLMP/545/2026	STATE OF ODISHA DIPIKA SAHOO VS	AKSHAYA KUMAR BEHERA VS	// //0 ()
146	D-CRLMP/11358/2026 CRLMP/546/2026	STATE OF ODISHA MANASMITA DAS VS	PRAMOD CHANDRA SEJPADA VS	// //0 ()
147	D-CRLMP/10724/2026 CRLMP/547/2026	PURNA CHANDRA DAS MINA MALIK VS THE STATE OF ODISHA	RABINDRA NATH SENAPATI VS	Crp/0000206/2015 //0 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMP/6506/2026 CRLMP/548/2026	SUDHIR SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	CHATRAPUR /405 /2025 () //
149	D-CRLREV/10321/2026 CRLREV/297/2026	MILI BAGARTI VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	JHARSUGUDA /179 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CMA/0000140/2023 //0
150	D-CRLREV/10587/2026 CRLREV/298/2026	YUBARAJ PANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	2ND A.D.J.,BERHAMPUR(Ganjam) CRA/0000043/2025
151	D-CRLREV/11650/2026 CRLREV/299/2026	BIJAYALAXMI DAS VS STATE OF ODISHA	SOMA PATNAIK VS	CANTONMENT ROAD /117 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000751/2023
152	D-CRP/9683/2026 CRP/14/2026	LAXMI ROUL VS HARIHAR PAHIL	BHABANI SANKAR MISHRA VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur ) CS/0000942/2021
153	D-CRP/16914/2026 CRP/15/2026	MOHANLAL LATH VS BHAGABAT BHUE	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) CS/0000048/2025
154	D-CRP/15704/2026 CRP/16/2026	PRASANT KUMAR SAHU VS JITENDRA KUMAR LENKA	UDAY NATH SAHOO VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR RFA/0000109/2025
155	D-EXP/9967/2026 EXP/55/2026	ASHOK KUMAR ACHARYA VS BIRENDRA KARKARA	PRASANNA KUMAR ROUSTRAY VS	// () //
156	D-EXP/12330/2026 EXP/56/2026	DR. JAYASHREE PATNAIK VS PRINCIPAL SECRETARY TO GOVT, DEPARTMENT OF HEALTH AND FAMILY WELFARE DEPARTMENT ODISHA, BHUBANESWAR	CHITTARANJAN PATTNAIK VS	// () //
157	D-EXP/13110/2026 EXP/57/2026	SANJIB KUMAR SAHOO VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// () //
158	D-FAO/16149/2026 FAO/273/2026	M.C. OF PEDAGADI HIGH SCHOOL, PEDAGADI,MAYURBHANJ VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000088/2018
159	D-FAO/16699/2026	SUBASH CHANDRA SANDHA	SUKANTA KUMAR MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	FAO/274/2026	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,BHUBA Gia/0000103/2015
160	D-FAO/16707/2026 FAO/275/2026	MAHENDRA KUMAR BEHERA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001929/2017
161	D-FAO/16705/2026 FAO/276/2026	HIMANSU SEKHAR MOHAPATRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000377/2012
162	D-FAO/16717/2026 FAO/277/2026	AMULYA KUMAR ROUT VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000036/2015
163	D-FAO/16712/2026 FAO/278/2026	M.C. OF PAKTIA GIRLS HIGH SCHOOL, MAYURBHANJ VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001493/2017
164	D-FAO/16740/2026 FAO/279/2026	BIMAL MOHAN DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001564/2017
165	D-FAO/16724/2026 FAO/280/2026	M.C. OF BANGARADEVI HIGH SCHOOL, BANGARA, MAYURBHANJ VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000880/2016
166	D-FAO/17536/2026 FAO/281/2026	DHABALESWARI UPPER PRIMARY SCHOOL,HASIMPUR,JAJPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000745/2013
167	D-FAO/16726/2026 FAO/282/2026	SUBIR KUMAR GHOSH VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000045/2015
168	D-FAO/17541/2026 FAO/283/2026	SANDEEP KUMAR MOHAPATRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001106/2017
169	D-FAO/17526/2026 FAO/284/2026	SUJIT KUMAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000723/2016
170	D-FAO/17539/2026 FAO/285/2026	MAA JAGULEI UPPER PRIMARY SCHOOL, ARADAPADA, JAJPUR VS	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-FAO/2132/2026 FAO/286/2026	STATE OF ODISHA M/S.CHOLA MS GENERAL INSURANCE CO. LTD.,KHURDA VS RANJAN KUMAR MAJHI	GIRIJA PRASAD DUTTA VS	Gia/0000746/2013 // COMMISSIONER FOR EMPLOYEES COM EC/0000022/2019
172	D-FAO/17207/2026 FAO/287/2026	KELU CHARANA PANDA VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000535/2015
173	D-FAO/17214/2026 FAO/288/2026	BISHNU CHARAN SAHOO VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000552/2016
174	D-FAO/17259/2026 FAO/289/2026	SUDHAKAR MISHRA VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000323/2018
175	D-FAO/17274/2026 FAO/290/2026	RABINDRANATH DAS VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000361/2018
176	D-FAO/17221/2026 FAO/291/2026	RASHMIREKHA DEOBHANJA VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000543/2016
177	D-FAO/17235/2026 FAO/292/2026	GOURANGA SAHOO VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000359/2018
178	D-FAO/17246/2026 FAO/293/2026	SURESH CHANDRA NAYAK VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000549/2016
179	D-FAO/13954/2026 FAO/294/2026	D.M., ORIENTAL INSURANCE CO.LTD.,BHUBANESWAR VS DHRUBA CH. KHUNTIA	SOMNATH ROY VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000196/2014
180	D-FAO/17987/2026 FAO/295/2026	MANAGING COMMITTEE OF MADHU MAHESWAR BUDHIA HIGH SCHOOL, KAMARSHANT VS STATE OF ODISHA	SHANT KUMAR PATNAIK VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001962/2017
181	D-FAO/17996/2026 FAO/296/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL , NIMNA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000907/2017

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-MACA/7832/2026 MACA/375/2026	THE LEGAL MANAGER ICICI LOMBARD GENERAL INSURANCE CO.LTD., BBSR VS GITARANI NAYAK	SOMNATH ROY VS	// III MACT,BALASORE(Baleshwar) Mac/0000484/2018
183	D-MACA/14974/2026 MACA/376/2026	M/S NATIONAL INSURANCE CO. LTD.,CUTTACK VS SHIBANI PANDA	DAYANIDHI MISHRA VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000020/2017
184	D-MACA/6382/2026 MACA/377/2026	ANUSKA SENAPATI VS SAMAIRA CABS	BIJAYANANDA SAMANTARAY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000531/2020
185	D-MATA/16851/2026 MATA/140/2026	NIRMALA RAY VS RAMAKANT DAS	AUROVINDA MOHANTY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000076/2015
186	D-MATA/17169/2026 MATA/141/2026	ADHAR KUMAR SWAIN VS SANGITA NAYAK	RABINDRA KUMAR PRUSTY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000049/2025
187	D-MATA/17355/2026 MATA/142/2026	JASOBANTI NAIK @JASOMATI NAIK VS BIBHUTI BHUSAN NAIK	ASHOK KUMAR SWAIN I VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000003/2025
188	D-RPFAM/12763/2026 RPFAM/112/2026	NIHAR RANJAN MISHRA VS GYANJYOTI NANDA @ MISHRA	CHITTA RANJAN PATTNAIK VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000083/2025
189	D-RPFAM/15982/2026 RPFAM/113/2026	PRAFULLA KUMAR BISOI VS JHUNUBALA BISOI	JAYADEBA BEHERA VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000177/2024
190	D-RPFAM/15995/2026 RPFAM/114/2026	BAPUJI ROUT VS PRIYADARSHINI JENA @ ROUT	MANORANJAN PADHI VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000143/2025
191	D-RPFAM/17376/2026 RPFAM/115/2026	MAMATANJALI MISHRA VS GOURISHANKER TRIPATHY	AKHAYA BISWAL VS	// JUDGE FAMILY COURT-II,BHUBANESW Crp/0000070/2018
192	D-RPFAM/17301/2026 RPFAM/116/2026	SHYAMA PRASAD ROURTRAY VS NIRUPAMA SWAIN	JAMINI KANTA DAS VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000198/2018
193	D-RSA/16386/2026	THE UNION CHURCH, BARIPADA	PRAFULLA KUMAR LENKA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RSA/202/2026	VS EVANGELICAL TRUST ASSOCIATION OF NORTH INDIA LTD., NEW DELHI	VS	2ND A.D.J., BARIPADA(Mayurbhanj) RFA/0000033/2017
194	D-RVWPET/10002/2026 RVWPET/95/2026	RUDRA PRASANNA MISHRA VS BANK OF BARODA,NAYAPALLI, BHUBANESWAR	VS	// 0 //
195	D-WA/14733/2026 WA/602/2026	SANDEEP KUMAR DAS VS THE REGIONAL MANAGER, REGIONAL OFFICE, UNION BANK OF INDIA, BHUBANESWAR	AKSHAYA KUMAR JENA VS	// 0 //
196	D-WA/13902/2026 WA/603/2026	RADHARAMAN MOHANTY VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	// 0 //
197	D-WP(C)/15673/2026 WP(C)/12201/2026	BIRANCHI NARAYAN MOHANTY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
198	D-WP(C)/15676/2026 WP(C)/12202/2026	SWARNALATA PATRA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
199	D-WP(C)/15747/2026 WP(C)/12203/2026	GIRISH CHANDRA MOHANTY VS THE REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA, BHUBANESWAR	BIPIN KUMAR NAYAK VS	// 0 //
200	D-WP(C)/17564/2026 WP(C)/12204/2026	SPECTRUM PROPERTIES, GANJAM VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR	DEEPALI MAHAPATRA VS	// 0 //
201	D-WP(C)/16777/2026 WP(C)/12205/2026	ANANTA KISHORE SWAIN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
202	D-WP(C)/15870/2026 WP(C)/12206/2026	NISHAMANI PATI VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
203	D-WP(C)/17985/2026 WP(C)/12207/2026	EKO IMAGINE INSTITUTE, CUTTACK VS STATE OF ODISHA	LAMBIT SENAPATI VS	// 0 //
204	D-WP(C)/15992/2026 WP(C)/12208/2026	TRINATH ROUT VS	NIRANJAN LENKA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/16955/2026 WP(C)/12209/2026	STATE OF ORISSA SURENDRA KUMAR DUTTA VS THE SECRETARY, THE PURI URBAN CO-OPERATIVE BANK LIMITED,PURI	BIJAY KUMAR SAHOO VS	// // 0 //
206	D-WP(C)/16583/2026 WP(C)/12210/2026	BINOD BIHARI SAHU VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
207	D-WP(C)/17409/2026 WP(C)/12211/2026	DODLA SHIV GANESH VS ORISSA STATE HOUSING BOARD, SACHIVALAYA MARGA, BHUBANESWAR	SUDHIR KUMAR MALLICK VS	// 0 //
208	D-WP(C)/17410/2026 WP(C)/12212/2026	G.MANJU VS ORISSA STATE HOUSING BOARD, BHUBANESWAR	SUDHIR KUMAR MALLICK VS	// 0 //
209	D-WP(C)/17412/2026 WP(C)/12213/2026	BIJAY SAHOO VS ORISSA STATE HOUSING BOARD, BHUBANESWAR	SUDHIR KUMAR MALLICK VS	// 0 //
210	D-WP(C)/16951/2026 WP(C)/12214/2026	DR. MONALISHA BEHERA VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	BISWABIHARI MOHANTY VS	// 0 //
211	D-WP(C)/16600/2026 WP(C)/12215/2026	RAMA CHANDRA SAHOO VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
212	D-WP(C)/17483/2026 WP(C)/12216/2026	CHANDRASHREE NAYAK VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
213	D-WP(C)/18024/2026 WP(C)/12217/2026	RESHMA RANI SAHOO VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
214	D-WP(C)/17824/2026 WP(C)/12218/2026	MAMATA NAYAK VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
215	D-WP(C)/17076/2026 WP(C)/12219/2026	DEVASIS PATNAIK VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //

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### CASES REGISTERED REPORT AS ON :22/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/17112/2026 WP(C)/12220/2026	JALENDRA PADHIARY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
217	D-WP(C)/17637/2026 WP(C)/12221/2026	RAGHUNATH JENA VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //
218	D-WP(C)/16518/2026 WP(C)/12222/2026	SISIR KUMAR PANDA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
219	D-WP(C)/17427/2026 WP(C)/12223/2026	SWAPNA PANIGRAHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
220	D-WP(C)/18044/2026 WP(C)/12224/2026	GOURANGA BADHEI VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
221	D-WP(C)/17434/2026 WP(C)/12225/2026	GITUN KUMAR SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
222	D-WP(C)/17266/2026 WP(C)/12226/2026	M/S LANCER LOGISTICS PVT. LIMITED, BANGALORE VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	AVIJIT PATNAIK VS	// 0 //
223	D-WP(C)/17290/2026 WP(C)/12227/2026	BHARATI KRISHNA MISRA VS ASSESSING OFFICER, ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE	KSHIROD KUMAR SAHOO VS	// 0 //
224	D-WP(C)/4801/2026 WP(C)/12228/2026	TULARAM RAHENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
225	D-WP(C)/16929/2026 WP(C)/12229/2026	SUKANTI DAS VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
226	D-WP(C)/6128/2026 WP(C)/12230/2026	PRAVATI JENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
227	D-WP(C)/6138/2026	ANITA PATEL	RANJIT SAMAL	//

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### CASES REGISTERED REPORT AS ON :22/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/12231/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/17157/2026 WP(C)/12232/2026	SUBHASHREE PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
229	D-WP(C)/15115/2026 WP(C)/12233/2026	BINAYAK PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
230	D-WP(C)/6160/2026 WP(C)/12234/2026	BIKRAMADITYA BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
231	D-WP(C)/17475/2026 WP(C)/12235/2026	KESHAB MANGUAL @ KESHAB CHARAN MANGUAL VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// 0 //
232	D-WP(C)/14503/2026 WP(C)/12236/2026	ASHOK KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
233	D-WP(C)/17695/2026 WP(C)/12237/2026	G5 CARE TAKING SERVICE, GANJAM VS SHREE JAGANNATH TEMPLE ADMINISTATTION, PURI	SUDARSHAN NANDA VS	// 0 //
234	D-WP(C)/15232/2026 WP(C)/12238/2026	RAJENDRA ACHARYA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
235	D-WP(C)/16736/2026 WP(C)/12239/2026	BIJAY KUMAR GIRI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
236	D-WP(C)/17776/2026 WP(C)/12240/2026	M/S ODISO SERVICE COOPERATIVE SOCIETY, JAJPUR VS THE CENTRAL BOARD OF DIRECT TAXES, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
237	D-WP(C)/16842/2026 WP(C)/12241/2026	KRUSHNA CHANDRA DAS VS BRANCH MANAGER, UNION BANK OF INDIA, BHUBANESWAR	RUPESH KUMAR KANUNGO VS	// 0 //
238	D-WP(C)/15476/2026 WP(C)/12242/2026	SUDARSHANA BEHERA VS	RAMESH CH. BEHERA VS	// 0

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### CASES REGISTERED REPORT AS ON :22/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/17999/2026 WP(C)/12243/2026	STATE OF ODISHA RINA MISHRA VS	SAROJ KUMAR PADHY VS	// // ()
240	D-WP(C)/16852/2026 WP(C)/12244/2026	STATE OF ODISHA VIVEK PRASAD JAISWAL VS	BIRAJA PRASANNA DAS VS	// // ()
241	D-WP(C)/16853/2026 WP(C)/12245/2026	STATE OF ODISHA AYUSH SAHU VS	BIRAJA PRASANNA DAS VS	// // ()
242	D-WP(C)/16016/2026 WP(C)/12246/2026	STATE OF ODISHA SUBASH CHANDRA PRADHAN VS	PABITRA KUMAR DUTTA VS	// // ()
243	D-WP(C)/17849/2026 WP(C)/12247/2026	STATE OF ODISHA DR. SANCHITA PATRA VS	SAROJ KUMAR PADHY VS	// // ()
244	D-WP(C)/15289/2026 WP(C)/12248/2026	STATE OF ODISHA GANESH BEHERA @ GANESH CHANDRA BEHERA VS	ACHYUTANANDA PATTANAIAK VS	// // ()
245	D-WP(C)/15763/2026 WP(C)/12249/2026	STATE OF ODISHA BASANTI PATEL VS	SUBHASIS MOHAPATRA VS	// // ()
246	D-WP(C)/18041/2026 WP(C)/12250/2026	STATE OF ODISHA JUDHISTIR PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// // ()
247	D-WP(C)/15323/2026 WP(C)/12251/2026	STATE OF ODISHA RASHMIREKHA BEHURA VS	PRABHAT KUMAR DASH VS	// // ()
248	D-WP(C)/16854/2026 WP(C)/12252/2026	STATE OF ODISHA NARAYAN LAHA VS	BIRAJA PRASANNA DAS VS	// // ()
249	D-WP(C)/16018/2026 WP(C)/12253/2026	STATE OF ODISHA SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// // () //

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### CASES REGISTERED REPORT AS ON :22/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/17736/2026 WP(C)/12254/2026	PATRIPAL SERVICES CO-OPERATIVE SOCIETY LTD. ,BALASORE VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
251	D-WP(C)/15377/2026 WP(C)/12255/2026	TARUN SHIVHARE VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
252	D-WP(C)/17193/2026 WP(C)/12256/2026	SANTIMAYEE PANDA VS STATE OF ODISHA	RASHMI NARAYAN PATNAIK VS	// 0 //
253	D-WP(C)/14515/2026 WP(C)/12257/2026	RAMBHAGAT BASANTARA VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, KHURDHA	KSHIROD KUMAR PAHIL VS	// 0 //
254	D-WP(C)/17917/2026 WP(C)/12258/2026	DIPTI REKHA MISHRA VS NATIONAL HIGHWAYS AUTHORITY OF INDIA, BHUBANESWAR	BISWAJIT NAYAK VS	// 0 //
255	D-WP(C)/15429/2026 WP(C)/12259/2026	SABITA PATRA VS MADHUSMITA SAMAL	SUDHIR KUMAR MALLICK VS	// 0 //
256	D-WP(C)/17269/2026 WP(C)/12260/2026	BHAGABAN KAR VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
257	D-WP(C)/15751/2026 WP(C)/12261/2026	FULMATI BADAIAK VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
258	D-WP(C)/16223/2026 WP(C)/12262/2026	UNION OF INDIA VS SARAT KUMAR PANI	PRASANNA KUMAR PARHI VS	// 0 //
259	D-WP(C)/15707/2026 WP(C)/12263/2026	URMILA JENA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
260	D-WP(C)/16913/2026 WP(C)/12264/2026	BAISAKHI BEHERA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
261	D-WP(C)/15750/2026	PINKY ORAM	SUBHASIS MOHAPATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/12265/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/17291/2026 WP(C)/12266/2026	JYOTISANKAR NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
263	D-WP(C)/17006/2026 WP(C)/12267/2026	DR. JYOTIPRABHA MISHRA VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR, KHURDA	BISWABIHARI MOHANTY VS	// 0 //
264	D-WP(C)/15659/2026 WP(C)/12268/2026	PADMALATA V. V VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
265	D-WP(C)/15457/2026 WP(C)/12269/2026	URMILA KUMARI SAHOO VS GENERAL MANAGER, ADHAR HOUSING FINANCE LTD., BANGALORE	NIRANJAN PANDA VS	// 0 //
266	D-WP(C)/17731/2026 WP(C)/12270/2026	KAMALAKANTA PANIGRAHI VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
267	D-WP(C)/15460/2026 WP(C)/12271/2026	BRAJAKRISHORE ROUT VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
268	D-WP(C)/16161/2026 WP(C)/12272/2026	AJIT KUMAR BEHERA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
269	D-WP(C)/16607/2026 WP(C)/12273/2026	KOKILA PATRA VS GOVERNMENT OF INDIA	MAHESWAR MOHANTY VS	// 0 //
270	D-WP(C)/15651/2026 WP(C)/12274/2026	PRATIMA ROY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
271	D-WP(C)/17303/2026 WP(C)/12275/2026	STATE LEVEL ALL ORISSA SETT. AND CONS. OF LANDS NON GAZETTED TECH. OFFICERS ASSOCIATION, SAMBALPUR VS STATE OF ODISHA	DEBENDRANANDA VS	// 0 //
272	D-WP(C)/15462/2026 WP(C)/12276/2026	SUSIL KUMAR RAY VS	SOUBHAGYA KUMAR DASH VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/17778/2026 WP(C)/12277/2026	STATE OF ODISHA M/S PAHANGA SERVICE COOPERATIVE SOCIETY,JAJPUR VS THE CENTRAL BOARD OF DIRECT TAXES,NEW DELHI	KANANBALA ROY CHOUDHURY VS	// // 0 //
274	D-WP(C)/16418/2026 WP(C)/12278/2026	RAMA CHANDRA BERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
275	D-WP(C)/17324/2026 WP(C)/12279/2026	DHANESWAR NAYAK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
276	D-WP(C)/16333/2026 WP(C)/12280/2026	YARRAPATRUNI RAMA MURTHY NAIDU VS STATE OF ODISHA	S JYOTI PRAKASH VS	// 0 //
277	D-WP(C)/16421/2026 WP(C)/12281/2026	RAMA CHANDRA BERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
278	D-WP(C)/15402/2026 WP(C)/12282/2026	SHANTILATA SAHU VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
279	D-WP(C)/17230/2026 WP(C)/12283/2026	SATYAJIT PATTNAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
280	D-WP(C)/16936/2026 WP(C)/12284/2026	BIBHU PRASAD TRIPATHY VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
281	D-WP(C)/16764/2026 WP(C)/12285/2026	GURU NANAK PUBLIC SCHOOL, ROURKELA VS DIRECTOR GENERAL(EXEMPTION) INCOME TAX, NEW DELHI	KSHIROD KUMAR SAHOO VS	// 0 //
282	D-WP(C)/16358/2026 WP(C)/12286/2026	NABANITA SINGH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
283	D-WP(C)/17455/2026 WP(C)/12287/2026	KAMULU DISARI VS COLLECTOR,KORAPUT	ARIJEET MISHRA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/17443/2026 WP(C)/12288/2026	SANJAY KUMAR BISWAL@SANJAY KU BISWAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
285	D-WP(C)/15401/2026 WP(C)/12289/2026	SHANTILATA SAHU VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
286	D-WP(C)/17311/2026 WP(C)/12290/2026	SAROJ KUMAR PARICHHA VS ADDITIONAL CHIEF SECRETARY TO GOVT. OF ODISHA, BHUBANESWAR	SARAT CHANDRA PADHI VS	// 0 //
287	D-WP(C)/16454/2026 WP(C)/12291/2026	UPENDRA MALLICK VS RESERVE BANK OF INDIA, MUMBAI	KRISHNA CHANDRA SAHU VS	// 0 //
288	D-WP(C)/17460/2026 WP(C)/12292/2026	LAXMIDHAR DISARI VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
289	D-WP(C)/17331/2026 WP(C)/12293/2026	M/S.SANJIBANI ENTERPRISES, BHUBANESWAR VS COMMISSIONER OF CT AND GST, CUTTACK	ARCHANA BEHERA VS	// 0 //
290	D-WP(C)/8667/2026 WP(C)/12294/2026	SK. RIYAKET ALLI VS R.T.O., BALASORE	SATYAJIT SAHOO VS	// 0 //
291	D-WP(C)/16603/2026 WP(C)/12295/2026	RAJAN KUMAR SAHOO VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
292	D-WP(C)/15399/2026 WP(C)/12296/2026	SHANTILATA SAHU VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
293	D-WP(C)/17890/2026 WP(C)/12297/2026	SANGRAM SINGH VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
294	D-WP(C)/17185/2026 WP(C)/12298/2026	BINOD BIHARI RAM VS STATE OF ODISHA	SATYABRATA JENA VS	// 0 //
295	D-WP(C)/17113/2026	SAMIT MISHRA	SUVASHISH PATTANAİK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/12299/2026	VS THE COMMISSIONER CONSOLIDATION, PURI	VS	0 //
296	D-WP(C)/17255/2026 WP(C)/12300/2026	SRIRAM COLLEGE OF NURSING VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
297	D-WP(C)/16728/2026 WP(C)/12301/2026	HRUSIKESH PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
298	D-WP(C)/13727/2026 WP(C)/12302/2026	JITENDRAKUMAR PATRA VS SPL.LAND ACQUISITION OFFICER, BHUBANESWAR	BHUBANANANDA LENKA VS	// 0 //
299	D-WP(C)/15526/2026 WP(C)/12303/2026	STATE OF ODISHA VS ASHOK KUMAR NAYAK	SABITA RANJAN PATTNAIK, A.G.A VS	// 0 //
300	D-WP(C)/17120/2026 WP(C)/12304/2026	SANGHAMITRA SAHU VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	BISWABIHARI MOHANTY VS	// 0 //
301	D-WP(C)/15383/2026 WP(C)/12305/2026	KHARIAR INSTITUTE OF NURSING AND MIDWIFERY, NUAPADA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
302	D-WP(C)/14605/2026 WP(C)/12306/2026	TRILOCHAN SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
303	D-WP(C)/16286/2026 WP(C)/12307/2026	BISWANATH RATH VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
304	D-WP(C)/17023/2026 WP(C)/12308/2026	URMILA PRADHAN VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
305	D-WP(C)/15664/2026 WP(C)/12309/2026	RAMAMANI MALLICK VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
306	D-WP(C)/17180/2026 WP(C)/12310/2026	NALINI RANJAN PRADHAN VS	PRAJIT KUMAR PRADHAN VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/16288/2026 WP(C)/12311/2026	STATE OF ODISHA FAKEERA MOHAN DHAL VS	DR.PURUSOTTAM CHULI VS	// // ()
308	D-WP(C)/15511/2026 WP(C)/12312/2026	STATE OF ODISHA MADHUSMITA DIKHIT VS	SOUBHAGYA SWAIN VS	// // ()
309	D-WP(C)/18153/2026 WP(C)/12313/2026	STATE OF ODISHA BILASI BEWA @ SINGH VS	SIDHARTHA RADHAKRISHNAN VS	// // ()
310	D-WP(C)/17606/2026 WP(C)/12314/2026	STATE OF ODISHA SATYABRATA SASMAL VS	CHANDAN KUMAR SAHOO VS	// // ()
311	D-WP(C)/17232/2026 WP(C)/12315/2026	STATE OF ODISHA JAJATI KESARI SCHOOL OF NURSING, JAJPUR VS	SUBHANKAR ROUT VS	// // ()
312	D-WP(C)/15523/2026 WP(C)/12316/2026	STATE OF ODISHA PRAMOD KUMAR MOHANTY VS	ULLASH CHANDRA MOHANTY VS	// // ()
313	D-WP(C)/15860/2026 WP(C)/12317/2026	STATE OF ODISHA DEEPAK KUMAR PADHAN VS	CHITTA RANJAN PATTNAIK VS	// // ()
314	D-WP(C)/18115/2026 WP(C)/12318/2026	STATE OF ODISHA KRUSHNA CHANDRA PRADHAN VS	SUSHANTA KUMAR MISHRA VS	// // ()
315	D-WP(C)/15636/2026 WP(C)/12319/2026	STATE OF ODISHA PRANATI SAHOO VS	KRISHNA CHANDRA SAHU VS	// // ()
316	D-WP(C)/18116/2026 WP(C)/12320/2026	STATE OF ODISHA BINOD BIHARI SAHOO VS	SUSHANTA KUMAR MISHRA VS	// // ()
317	D-WP(C)/17899/2026 WP(C)/12321/2026	STATE OF ODISHA SABITA MOHAPATRA VS	PITAMBAR PANDA VS	// // ()
		STATE OF ODISHA		//

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### CASES REGISTERED REPORT AS ON :22/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/15335/2026 WP(C)/12322/2026	GYANA RANJAN MOHAKUD VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
319	D-WP(C)/15314/2026 WP(C)/12323/2026	BIJAYA KUMAR SETHY VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
320	D-WP(C)/15311/2026 WP(C)/12324/2026	BENUDHAR BEHERA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
321	D-WP(C)/17590/2026 WP(C)/12325/2026	MANMOHAN SRIMALI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
322	D-WP(C)/16374/2026 WP(C)/12326/2026	GOBINDA MAJHI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
323	D-WP(C)/17592/2026 WP(C)/12327/2026	M/S PRUTHWIRAJ MISHRA,DHENKANAL VS STATE TAX OFFICER, DHENKANAL CIRCLE,ANGUL	KAJAL SAHOO VS	// 0 //
324	D-WP(C)/15449/2026 WP(C)/12328/2026	SURENDRA KUMAR PRADHAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
325	D-WP(C)/17594/2026 WP(C)/12329/2026	M/S PRUTHWIRAJ MISHRA,DHENKANAL VS STATE TAX OFFICER, DHENKANAL CIRCLE,ANGUL	KAJAL SAHOO VS	// 0 //
326	D-WP(C)/17182/2026 WP(C)/12330/2026	SUNIL NAIK VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
327	D-WP(C)/16283/2026 WP(C)/12331/2026	DR.SATYANARAYAN SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
328	D-WP(C)/17597/2026 WP(C)/12332/2026	SONY SUNA @ SONI SUNA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
329	D-WP(C)/15646/2026	RASMITA KUMARI PATHIKA	SOUBHAGYA SWAIN	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/12333/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/17624/2026 WP(C)/12334/2026	MONIKA SHARMA VS ASSESSING OFFICER, ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE	KSHIROD KUMAR SAHOO VS	// 0 //
331	D-WP(C)/18086/2026 WP(C)/12335/2026	RENUBALA SAHANI @ RENUBALA BEHERA VS STATE OF ODISHA	RESHMA BEHERA VS	// 0 //
332	D-WP(C)/17665/2026 WP(C)/12336/2026	TANAY KUMAR NANDI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
333	D-WP(C)/15649/2026 WP(C)/12337/2026	RASHMITA BEHERA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
334	D-WP(C)/16684/2026 WP(C)/12338/2026	JAYANTI SAHU VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
335	D-WP(C)/18125/2026 WP(C)/12339/2026	BASANTA KUMAR BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
336	D-WP(C)/16564/2026 WP(C)/12340/2026	B. RAJA @ BIKKINA RAJA VS STATE OF ODISHA	GHANASHYAM DASH VS	// 0 //
337	D-WP(C)/17676/2026 WP(C)/12341/2026	DHOBEI CHARAN PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
338	D-WP(C)/18126/2026 WP(C)/12342/2026	SASHIKANTA MANGARAJ VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
339	D-WP(C)/17035/2026 WP(C)/12343/2026	ASHOK DASH VS COMMISSIONER OF ENDOWMENT, ODISHA, BHUBANESWAR	NIRANJAN LENKA VS	// 0 //
340	D-WP(C)/18128/2026 WP(C)/12344/2026	KRUSHNA CHANDRA BEHERA VS	AMIYA KUMAR CHHATOI VS	// 0

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341	D-WP(C)/14301/2026 WP(C)/12345/2026	STATE OF ODISHA SANJU GIRI VS	KSHIROD KUMAR ROUT VS	// // 0
342	D-WP(C)/17473/2026 WP(C)/12346/2026	STATE OF ODISHA TILOTTAMA MAJHI VS	UMESH CHANDRA MOHANTY VS	// // 0
343	D-WP(C)/17557/2026 WP(C)/12347/2026	STATE OF ODISHA RABINDRA KUMAR BARIK VS	SANJIB MOHANTY VS	// // 0
344	D-WP(C)/17085/2026 WP(C)/12348/2026	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,BHUBANESWAR GITANJALI MISHRA VS	ASHOK KUMAR MOHAPATRA VS	// // 0
345	D-WP(C)/15480/2026 WP(C)/12349/2026	COMMISSIONER OF CONSOLIDATION, ODISHA RAGHUNATH SAHOO VS	MAHENDRA KUMAR SAHOO VS	// // 0
346	D-WP(C)/16680/2026 WP(C)/12350/2026	STATE OF ODISHA RASMITA SAHOO VS	SUKANTA KUMAR MISHRA VS	// // 0
347	D-WP(C)/17811/2026 WP(C)/12351/2026	STATE OF ODISHA SANJAY KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	// // 0
348	D-WP(C)/16611/2026 WP(C)/12352/2026	STATE OF ORISSA BRAJENDRA MAHARANA VS	KABIR KUMAR JENA VS	// // 0
349	D-WP(C)/15488/2026 WP(C)/12353/2026	UNION OF INDIA KANTAMAL SCHOOL OF NURSING, BOUDH VS	SUBHANKAR ROUT VS	// // 0
350	D-WP(C)/17559/2026 WP(C)/12354/2026	STATE OF ODISHA BISWAMBHAR PRADHAN VS	SANJIB MOHANTY VS	// // 0
351	D-WP(C)/15071/2026 WP(C)/12355/2026	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,BHUBANESWAR KUNJALATA LENKA VS	DURGESH NARAYAN RATH VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/15550/2026 WP(C)/12356/2026	SASHI SAHU VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
353	D-WP(C)/16670/2026 WP(C)/12357/2026	PRACHIPRAVA KHAMARI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
354	D-WP(C)/16424/2026 WP(C)/12358/2026	BABULA MANDAL VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
355	D-WP(C)/16719/2026 WP(C)/12359/2026	JITU PATRA @ JITENDRA KUMAR PATRA VS STATE OF ODISHA	SUMITRA MOHANTY VS	// 0 //
356	D-WP(C)/15418/2026 WP(C)/12360/2026	MANGILAL RUNGTA EMPLOYEES UNION(FERRO ALLOYS DIVISION), DHENKANALS VS STATE OF ODISHA	SUSANTA DASH VS	// 0 //
357	D-WP(C)/17939/2026 WP(C)/12361/2026	HIMANSU SEKHAR NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
358	D-WP(C)/17963/2026 WP(C)/12362/2026	SIBARAM MALLIA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
359	D-WP(C)/17466/2026 WP(C)/12363/2026	RAJ KUMAR BEHETI VS BRANCH MANAGER, AXIS BANK LTD.,BHADRAK	RAKESH KUMAR MALLICK VS	// 0 //
360	D-WP(C)/16677/2026 WP(C)/12364/2026	SMITARANI SWAIN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
361	D-WP(C)/17581/2026 WP(C)/12365/2026	BAIKUNTHA NATH MOHARANA VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //
362	D-WP(C)/17870/2026 WP(C)/12366/2026	VIKRAMDEV SARKAR VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
363	D-WP(C)/17465/2026	LIPI PARHI	UMESH CHANDRA MOHANTY	//

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	WP(C)/12367/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/15196/2026 WP(C)/12368/2026	BISHNUPRIYA PRAHARAJ VS THE PRINCIPAL SECRETARY TO GOVERNMENT ,DEPTT. OF AGRICULTURE AND FARMERS EMPOWERMENT, BHUBANESWAR	SANDHYARANI PANI VS	// 0 //
365	D-WP(C)/17607/2026 WP(C)/12369/2026	DIPTIRANI SAHU VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
366	D-WP(C)/17912/2026 WP(C)/12370/2026	JANARDAN BARIK VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// 0 //
367	D-WP(C)/15422/2026 WP(C)/12371/2026	GANGADHAR SAMAL VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
368	D-WP(C)/15227/2026 WP(C)/12372/2026	ANITA PUJARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
369	D-WP(C)/17630/2026 WP(C)/12373/2026	SUSMITA NAIK VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
370	D-WP(C)/15423/2026 WP(C)/12374/2026	SRIDHAR DEY VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
371	D-WP(C)/17620/2026 WP(C)/12375/2026	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	RITA SINGH VS	// 0 //
372	D-WP(C)/16667/2026 WP(C)/12376/2026	GITANJALI SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
373	D-WP(C)/17305/2026 WP(C)/12377/2026	KULAMANI JANI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
374	D-WP(C)/17610/2026 WP(C)/12378/2026	LIZALINI PANIGRAHI VS	CHANDAN KUMAR SAHOO VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/15668/2026 WP(C)/12379/2026	STATE OF ODISHA DAMODAR SAHOO VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// // ()
376	D-WP(C)/17289/2026 WP(C)/12380/2026	M/S ML FABRICATION, BHADRAK VS AXIS BANK, BHUBANESWAR	RANJAN KUMAR ROUT VS	// ()
377	D-WP(C)/18266/2026 WP(C)/12381/2026	PANDA INFRATECH LTD., BHUBANESWAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()
378	D-WP(C)/15978/2026 WP(C)/12382/2026	BASANTA KUMAR MALLICK VS COLLECTOR, KENDRAPARA	GOKHA BEHERA VS	// ()
379	D-WP(C)/16738/2026 WP(C)/12383/2026	M/S JAGANNATH CONSTRUCTION, KHURDA VS CHAIRMAN CUM MANAGING DIRECTOR, IDCO, KHURDA	KAUSHAL HUSSAIN VS	// ()
380	D-WP(C)/17611/2026 WP(C)/12384/2026	LOPAMUDRA PADHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// ()
381	D-ABLAPL/10726/2026 ABLAPL/4464/2026	SAMIR KUMAR JENA VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	BANKI /184 /2026 ()
382	D-ABLAPL/10746/2026 ABLAPL/4465/2026	RAJKUMAR MENDILI VS STATE OF ODISHA	SK. ZAFARULLA VS	// MANAMUNDA /179 /2018 ()
383	D-ABLAPL/10852/2026 ABLAPL/4466/2026	JITU ROUT @ JITU YADAV VS STATE OF ODISHA	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /134 /2026 ()
384	D-ABLAPL/11024/2026 ABLAPL/4467/2026	BISWANATH PRADHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	// ITAMATI /415 /2025 ()
385	D-ABLAPL/11039/2026 ABLAPL/4468/2026	ARIJIT SAMANTRAY @ AJITI SAMANTRAY VS STATE OF ODISHA	SABYASACHI MISHRA VS	// DELANGA /90 /2026 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/11042/2026 ABLAPL/4469/2026	ARADHANA DASH VS STATE OF ODISHA	DEVASHIS PANDA VS	CDA-II /22 /2026 () //
387	D-ABLAPL/9872/2026 ABLAPL/4470/2026	SWADHIN BHARAT MALLICK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /896 /2025 () //
388	D-ABLAPL/10580/2026 ABLAPL/4471/2026	KALIA @ SANTOSH JENA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	TIGIRIA /300 /2024 () //
389	D-ABLAPL/10655/2026 ABLAPL/4472/2026	ALOK SWAIN @ ALOK KUMAR SWAIN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BALANGA /90 /2026 () //
390	D-ABLAPL/11043/2026 ABLAPL/4473/2026	BIRANCHI KISHORE SAHOO VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	MADHUPATNA /123 /2026 () //
391	D-ABLAPL/10917/2026 ABLAPL/4474/2026	OMM @ NRUSINGHA ROURAY @ NRUSINGH CHARAN ROURAY VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	BIRIDI PS /110 /2017 () //
392	D-ABLAPL/10677/2026 ABLAPL/4475/2026	BAURI @ BAURIBANDHU POTHAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BHUBAN /158 /2026 () //
393	D-ABLAPL/11047/2026 ABLAPL/4476/2026	MINHAZ QUADRI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PURUNABAZAR /82 /2026 () //
394	D-ABLAPL/10954/2026 ABLAPL/4477/2026	BHIKARI @ BIKRAM PRADHAN VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	INFOVALLY UPD BHUBANESWAR /114 () //
395	D-ABLAPL/10695/2026 ABLAPL/4478/2026	PRASANTA SUBUDHI@PRASANTA KUMARA SUBUDHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KHURDA SADAR /75 /2026 () //
396	D-ABLAPL/10982/2026 ABLAPL/4479/2026	ASUTOSH MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /121 /2026 () //
397	D-ABLAPL/11057/2026	SAMPAD KUMAR JENA	VIVEKANANDA JENA	KHAIRA /80 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4480/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/10979/2026 ABLAPL/4481/2026	PURNA CHANDRA SAHOO VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHANDAGIRI P.S. /283 /2026 () //
399	D-ABLAPL/11060/2026 ABLAPL/4482/2026	HIMANSHU @ HIMANSHU SEKHAR GHADEI VS STATE OF ODISHA	VIVEKANANDA JENA VS	ANANTPUR /40 /2026 () //
400	D-ABLAPL/10983/2026 ABLAPL/4483/2026	ANKUSH JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /131 /2026 () //
401	D-ABLAPL/10980/2026 ABLAPL/4484/2026	BIJU @ ABHIMANYU PRADHAN @ SANJAY PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /131 /2026 () //
402	D-ABLAPL/10989/2026 ABLAPL/4485/2026	SIPUN @ GAGAN NAIK VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	BOUDH /138 /2026 () //
403	D-ABLAPL/11063/2026 ABLAPL/4486/2026	MADHAB CHANDRA GHADEI VS STATE OF ODISHA	VIVEKANANDA JENA VS	ANANTPUR /40 /2026 () //
404	D-ABLAPL/10991/2026 ABLAPL/4487/2026	INDRAJIT KUMAR GUPTA VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /29 /2026 () //
405	D-ABLAPL/10981/2026 ABLAPL/4488/2026	BINOD NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /68 /2026 () //
406	D-ABLAPL/11067/2026 ABLAPL/4489/2026	SK. HAIDAR ALI VS STATE OF ODISHA	DALIRANI BEHURAY VS	KAPTIPADA /81 /2026 () //
407	D-ABLAPL/11068/2026 ABLAPL/4490/2026	PARTHA PRITAM PRADHAN @ GURU VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BANKI /81 /2026 () //
408	D-ABLAPL/10998/2026 ABLAPL/4491/2026	SUSANTA KUMAR SAMAL VS	ANUGRAHA NARAYAN SAMANTRAY VS	RAGHUNATHPUR /40 /2026 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/11011/2026 ABLAPL/4492/2026	STATE OF ODISHA SAROJINI NAYAK VS	SAMARESH PATTANAİK VS	// KUJANGA /101 /2026 ()
410	D-ABLAPL/11013/2026 ABLAPL/4493/2026	STATE OF ODISHA RUPA NAIK VS	SURAJIT KUMAR BEHERA VS	// RAIBANIA /32 /2026 ()
411	D-ABLAPL/11073/2026 ABLAPL/4494/2026	STATE OF ODISHA PRASANTA KUMAR MUDULI VS	MANAS KUMAR CHAND VS	// KENDRAPARA SADAR /153 /2026 ()
412	D-ABLAPL/11015/2026 ABLAPL/4495/2026	STATE OF ODISHA RUPA NAIK VS	SURAJIT KUMAR BEHERA VS	// RAIBANIA /33 /2026 ()
413	D-ABLAPL/11079/2026 ABLAPL/4496/2026	STATE OF ODISHA MANAS KUMAR TANTY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
414	D-ABLAPL/10909/2026 ABLAPL/4497/2026	STATE OF ODISHA ABINASH NAYAK VS	PRAKASH CHANDRA DASH VS	// MARSHAGHAI /141 /2026 ()
415	D-ABLAPL/10065/2026 ABLAPL/4498/2026	STATE OF ODISHA CHANDAN DAS VS	MANGU NANDY VS	// MALKANGIRI /578 /2025 ()
416	D-ABLAPL/11081/2026 ABLAPL/4499/2026	STATE OF ODISHA AZAJ MOHAMMAD VS	AMULYA RATNA PANDA VS	// NARASINGHPUR /76 /2026 ()
417	D-ABLAPL/10519/2026 ABLAPL/4500/2026	STATE OF ODISHA KAILASH JENA VS	SANGRAM KESHARI ROUT VS	// NANDIPADA /135 /2026 ()
418	D-ABLAPL/11084/2026 ABLAPL/4501/2026	STATE OF ODISHA SATYA SUNDAR SATPATHY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
419	D-ABLAPL/11088/2026 ABLAPL/4502/2026	STATE OF ODISHA BIRENDRA SAHANI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/10613/2026 ABLAPL/4503/2026	MANJIT SINGH VS STATE OF ODISHA	BIKRAM KESHARI SAHU VS	NAYAPALLI P.S. /119 /2026 () //
421	D-ABLAPL/10697/2026 ABLAPL/4504/2026	LALIT KUMAR AGARWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	KHANDAGIRI P.S. /425 /2021 () //
422	D-ABLAPL/10705/2026 ABLAPL/4505/2026	NIYAZUDDIN KHAN VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	JAJPUR ROAD /210 /2026 () //
423	D-ABLAPL/11146/2026 ABLAPL/4506/2026	NABIN NAG VS STATE OF ODISHA	AMIT KUMAR SAA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000001/2025
424	D-ABLAPL/10740/2026 ABLAPL/4507/2026	SATYANARAYAN SHARMA @ SUNIL VS STATE OF ODISHA	ABESH KAMAL VS	SECTOR-7 /26 /2026 () //
425	D-ABLAPL/11148/2026 ABLAPL/4508/2026	RITA NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	DHENKANAL SADAR /235 /2026 () //
426	D-ABLAPL/11159/2026 ABLAPL/4509/2026	SIBUNA @ SASIKANTA BEHERA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	TIGIRIA /135 /2022 () //
427	D-ABLAPL/10907/2026 ABLAPL/4510/2026	SITU @ SANJIB KUMAR NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /241 /2026 () //
428	D-ABLAPL/11019/2026 ABLAPL/4511/2026	BALARAM ADHIKARI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	/ /0 () //
429	D-ABLAPL/11034/2026 ABLAPL/4512/2026	P. VENKATA RAO @ PEDDINTI VENKATA RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 () //
430	D-ABLAPL/11036/2026 ABLAPL/4513/2026	SAMIR KUMAR BURMAN VS STATE OF ODISHA	NIYATI RANJAN SAMAL VS	KEONJHAR SADAR /758 /2025 () //
431	D-ABLAPL/9399/2026	DURGA PRASAD SATAPATHY @ KANHA	DIBYA JYOTI SAHOO	KENDRAPARA SADAR /134 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4514/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/10650/2026 ABLAPL/4515/2026	SIDDHARTHA CHANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /142 /2026 () //
433	D-ABLAPL/9825/2026 ABLAPL/4516/2026	BAIKUNTHANATH BAIRIGANJAN VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	KHURDA SADAR /127 /2026 () //
434	D-ABLAPL/11225/2026 ABLAPL/4517/2026	JITESH KUMAR NAIK @ JEETESH KUMAR NAIK @ JEETEXH KUMAR NAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	RAYAGADA TOWN /139 /2026 () //
435	D-ABLAPL/10382/2026 ABLAPL/4518/2026	JITENDRA PRADHAN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	RASGOBINDPUR /147 /2026 () //
436	D-ABLAPL/10384/2026 ABLAPL/4519/2026	PRAFULLA JENA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	RASGOBINDPUR /147 /2026 () //
437	D-ABLAPL/10915/2026 ABLAPL/4520/2026	SAHIL ALLI @ SK SARON VS STATE OF ODISHA	BHARAT JALLI VS	PIPLI /236 /2026 () //
438	D-ABLAPL/10408/2026 ABLAPL/4521/2026	BIKASH CHANDRA BARIKI @ BIKASH BARIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /150 /2026 () //
439	D-ABLAPL/10916/2026 ABLAPL/4522/2026	SEKH SAYAT@SEKH SAHIR@TAKULU VS STATE OF ODISHA	BHARAT JALLI VS	PIPLI /236 /2026 () //
440	D-ABLAPL/11163/2026 ABLAPL/4523/2026	GOBINDA MAJHI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KASHIPUR /269 /2024 () //
441	D-ABLAPL/11160/2026 ABLAPL/4524/2026	GOBINDA NAIK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KASHIPUR /202 /2024 () //
442	D-ABLAPL/10788/2026 ABLAPL/4525/2026	AMIT KUMAR PANDA VS	ASHOK DAS VS	NIMAKHANDI /87 /2026 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/11162/2026 ABLAPL/4526/2026	STATE OF ODISHA GOBINDA NAIK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// KARLAPAT /33 /2025 ()
444	D-ABLAPL/10918/2026 ABLAPL/4527/2026	STATE OF ODISHA OMM @ NRUSINGHA ROUSTRAY @ NRUSINGH CHARAN ROUSTRAY VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	// JAGATSINGPUR /319 /2017 ()